

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T K BHASKAR Prigadostini	Counsel for Petitioner	
2.	H. Kuthik Sathadri Sway C	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for making submissions. Time is extended at request. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

bc